NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

9022020508.

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.46/BB/ 2017	-	Await report from OL	230/23	Mantri Developers Pvt. Ltd., & Others

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

I SHARAN. A. KUKREJA

FOR CYRIL AMARCHAND

MANGALDAS

PETTIONER

COMPANIES:

Counsel for petitioner is present. Assistant from OL office is present. He requested time to file report of OL. Await report from ROC. No response from Income Tax department though notice was served. Remarked by Communical Successed after correction List it on 19.02.2018.

MEMBER (T)

MEMBER (J)